

**SCHEDULE C***Enactments which are not affected by this Act.*

[See section 3(2).]

Year.	No.	Short title.
(1)	(2)	(3)
		<b>Central Act.</b>
1899	II	The Indian Stamp Act, 1899.
1*	*	*
		<b>Bombay Act.</b>
		2*
1925	VI	The Bombay Betting Tax Act, 1925.
1925	VIII	The Bombay Securities Contracts Control Act, 1925.
1929	VII	The Bombay Maternity Benefit Act, 1929.
1932	II	The Bombay Finance Act, 1932.
1932	XV	The Bombay Weights and Measures Act, 1932.
3*	*	*
4*	*	*

**All Central Ordinances.**


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<sup>1</sup> The figures and words "1939 XXXV The Defence of India Act, 1939" were deleted by Bom. 52 of 1947, s. 2 and Schedule.

<sup>2</sup> These entries were deleted by Bom. 8 of 1950, s. 9.

<sup>3</sup> These entries were deleted by Bom. 8 of 1950, s. 9.

<sup>4</sup> These entries were deleted by Bom. 8 of 1950, s. 9.